

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, HARIKARDOOMA COURTS, DELHI**

**ORDER**

In partial modification of this office earlier order no. 800-815/Power/Judl./N-E/KKD/Delhi/2023 dated 31<sup>st</sup> January, 2023 and in exercise of powers under Section 10 (5) of the Criminal Procedure Code, 1973, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the North-East District, Harkardooma Courts, Delhi, as mentioned against their respective names w.e.f. 01/02/2023 till further orders-

Sr. No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Shaastri Park, Shaastri Park Metro Station & Karawal Nagar	Sh. Pooastya Pramachala, ASJ-03	Ms. Charu Gupta, ASJ (SC-POCSO)
2.	Sh. Pooastya Pramachala, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District, HKD Courts, Delhi	Ms. Charu Gupta, ASJ (SC-POCSO)	Sh. Pankaj Arora, ASJ-04
3.	Ms. Savitri, ASJ-02/NE	Investigating Agencies : CBI, Crime Branch, IPR/EOW,CAW Cell, Special Cell & Special Task Force, Doyarpur	Sh. Pankaj Arora, ASJ-04	Sh. Pooastya Pramachala, ASJ-03/NE
4.	Ms. Charu Gupta, ASJ (SC-POCSO)	Police Stations : Seelampur, Gopalpur, Sonia Vihar & Cyber Police Station.	Ms. Savitri, ASJ-02/NE	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE
5.	Sh. Pankaj Arora, ASJ-04	Police Stations : New Usmanpur, Khajuri Khas & Bhajanpura	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Ms. Savitri, ASJ-02/NE

All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly in the concerned court.

PRAVEEN KUMAR  
Digitally signed by PRAVEEN KUMAR  
Date: 2023.01.31 16:13:17 +0530

(PRAVEEN KUMAR)  
Principal District & Sessions Judge,  
North-East District,  
Harkardooma Courts, Delhi.

No. 831-846 /Power/Judl./N-E/KKD/Delhi/2023

Dated : 31 JAN 2023

Copy forwarded for information and necessary action to :-

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge (HQ), The Hazari Courts, Delhi.
- All the Judicial Officers posted at North-East District, Harkardooma Courts, Delhi.
- The Branch Incharge, Administration Branch, Bail/Filing Section North-East District, Harkardooma Courts, Delhi.
- The Chief Public Prosecutor, North-East District, Harkardooma Courts, Delhi.
- DCP, North-East District, Delhi
- Incharge, Lock-up, Harkardooma Courts, Delhi.
- PRO/APRO, The Hazari Courts/Harkardooma Courts, Delhi.
- The Secretary, Shaastri Bar Association, Harkardooma Courts, Delhi.
- The Website Committee, The Hazari Courts/Harkardooma Courts, Delhi.
- For LAYERS.
- PS/Reader to the undersigned.

PRAVEEN KUMAR  
Digitally signed by PRAVEEN KUMAR  
Date: 2023.01.31 16:13:17 +0530  
Principal District & Sessions Judge,  
North-East District,  
Harkardooma Courts, Delhi.

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Website